

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 242
13(ND)/2016

IN THE MATTER OF:

Sh. Rajeev Behl ... Applicant/Petitioner

Versus

M/s. S. S. Con-Build Pvt. Ltd. & Ors. ... Respondent

Under Section: 397-398

Order delivered on 19.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

For Applicant :
For Respondent : Mr. Nand Kishore, Adv.

ORDER

Renotify this case on 10.03.2021


(T.S SINGH)
COURT OFFICER